

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**IA No. 131 of 2013 and IA No. 132 of 2013
in DFR No. 2245 of 2012**

Dated :11th July, 2013

**Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr. RakeshNath, Technical Member**

**Karnataka Power Transmission Corporation Ltd.
&Anr. ...Appellant(s)**

Versus

M/s. Ugar Sugar Works Ltd. &Anr. ...Respondent(s)

Counsel for the Appellant(s): Ms. SumanaNaganand

Counsel for the Respondent(s): Mr. Prabhuling K. Navadgi

ORDER

**(IA No. 132 of 2013 (for delay in filing) &
IA No. 131 of 2013 (for delay in refilling)**

We have heard the Learned Counsel for the Applicant/Appellant as well as the Learned Counsel for the Respondent.

Post for orders tomorrow.

**(RakeshNath)
Technical Member
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**(Justice M. KarpagaVinayagam)
Chairperson**